

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-120
IB-1632(ND)/2019

IN THE MATTER OF:

M/s. Manav Chawla Anr.

Vs.

M/s. Magiv Info Solutions Pvt. Ltd. And Aditya Birla Housing Finance....**CORPORATE DEBTOR**

....**FINANCIAL CREDITOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 26.07.2021

CORAM:

SHRI. P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Appellant :

For the CD :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.08.2021.


(Madhu Narula)
Court Officer